

13.03 hrs

EXPLANATORY STATEMENT GIVING REASONS FOR IMMEDIATE LEGISLATION BY THE FOREIGN EXCHANGE REGULATIONS (AMENDMENT) ORDINANCE.

[English]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. ABRAR AHMED): I beg to lay on the Table an explanatory statement (Hindi and English versions) giving reasons for immediate legislation by the Foreign Exchange Regulation (Amendment) Ordinance, 1993. (Interruptions)

MR. DEPUTY-SPEAKER: Now the House stands adjourned to for lunch to meet at 2 o'clock.

13.03 hrs

The Lok Sabha then Adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha Re- Assembled after lunch at Five minutes past Fourteen of the clock

[MR. DEPUTY SPEAKER *in the Chair*]

MATTERS UNDER RULE 377

(i) Need to Contact Ajmer in Rajasthan by Air

[Translation]

PROF. RASA SINGH RAWAT (Ajmer): Ajmer is an important city from historical, cultural, religious, educational and strategic point of view. The famous Dargah of Sufi Saint Khwaja Moiuddin Chisti of World fame and Lord Brahma's pious city of Pushkar is situated here. Lord Brahma is the creator of this universe according to the Indian mythology. Every year lakhs of pilgrims from inside

and outside this country visit this place to offer their prayers or to have 'darshan'. Every year thousands of tourists visit Ajmer and Pushkar enabling to earn a lot of foreign exchange. Ajmer is the sacred place where the founder of the Arya Samaj Maharshi Dayanand Saraswati attained salvation. From this point of view too, devotees of the Arya Samaj from inside and outside the country visit this place. The Ajmer city is famous for communal amity and goodwill and many great political leaders from this country and neighbouring countries visit this place frequently. Students from all over the country come to the noted educational institute Mayo College for Studies, but this city is yet to be connected by air. The National Airport Authority of India has already conducted a survey of this area yet nothing concrete has been done in this direction.

I, therefore, urge upon the Central Government to construct an airport at a suitable place in Ajmer without further delay and connect it by air so as to ensure all round development of this city and fulfill the aspirations of the people of this area.

(ii) Need to declare certain State roads in Uttar Pradesh as National Highways

SHRI RAJVEER SINGH (Aonla): Hon. Mr. Deputy Speaker, Sir, the percentage of National Highways in Uttar Pradesh is less than 33 because of which the transport capacity of the State has not been strengthened. The State Government and the public of the State also have frequently made a demand to declare certain State roads in Uttar Pradesh as National Highways and proposals to this effect have also been sent to the Central Government. If the Delhi-Aligarh-Etah-Kanpur road (length 405 kilometers) and Delhi-Ghaziabad-Meerut-Haridwar-Rishikesh-Joshimath-Badrinath road (length 524 kilometers), Mirzapur-Allahabad-Banda-Jhansi road (length 471 kilometers), and the lateral road (Bareilly-Amingaon). Mau-Darbhanga, Farbishganj link road (length 456 kilometers) for which approval has been sought from the Ministry